

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH
HYDERABAD**

OA/020/129/2014

Dated: 18/11/2019

Between

Dasari Tirupati, S/o. Narasayya,
Aged 28 years, Occ: Boxing Coach,
R/o. Peddapadu Village & Post,
Srikakulam Mandal & Dist. (A.P.) 532 001.

... Applicant

AND

1. Sports Authority of India through
Director (Pers & Coaching) (CPIO),
Sports Authority of India (SAI),
J.N. Stadium Complex, East Gate,
Lodhi Road, New Delhi 110 003.
2. Sports Authority of India through
Director General,
Sports Authority of India,
J.N. Stadium Complex, East Gate,
Lodhi Road, New Delhi 110 003.
3. Sports Authority of India through its
Secretary, Sports Authority of India,
J.N. Stadium Complex, East Gate,
Lodhi Road, New Delhi 110 003.
4. Union of India,
Ministry of Youth Affairs and Sports
Through its Secretary,
Room No.114, C-Wing, Shastri Bhavan,
New Delhi 110 001.

... Respondents



Counsel for the Applicant : Mr. B. Suresh

Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC
(for R-4)
Mr. G. Jaya Prakash Babu
(for R-1 to R-3)



CORAM :

Hon'ble Mr. S.N. Terdal, Member (Judl.)
Hon'ble Mrs. Naini Jayaseelan, Member (Admn.)

ORAL ORDER

{ Per Hon'ble Mr. S.N. Terdal, Member (Judl.) }

Neither the applicant nor his counsel is present today. There was no representation on behalf of the applicant on 31.08.2016 & 30.10.2019 also. Hence, the O.A. is dismissed for non-prosecution. No order as to costs.

(NAINI JAYASEELAN)
MEMBER (ADMN.)

(S.N. TERDAL)
MEMBER (JUDL.)

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